

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MAN INFRAPROJECTS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Man Infraprojects Limited
2.	Date of incorporation of corporate debtor	26.09.2006
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101MH2006PLC164930
5.	Address of the registered office and principal office (if any) of corporate debtor	102, Man House, 2nd Floor, Opposite Pawan Hans, S.V. Road, Vile Parle West, Mumbai City, Mumbai, Maharashtra, India, 400056
6.	Insolvency commencement date in respect of corporate debtor	22.03.2024 (Order uploaded on 26.03.2024)
7.	Estimated date of closure of insolvency resolution process	18.09.2024 (From date of order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Manoj Kumar Agarwal Regn No: IBBI/IPA-001/IP-P00714/2017-2018/11222
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B 83, Andheri Green Field Tower CHS Limited, Jogeshwari Vikroli Link Road, Near Poonam Nagar, Andheri East, Mumbai - 400 093 Email: ipmanoj.agarwal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B 83, Andheri Green Field Tower CHS Limited, Jogeshwari Vikroli Link Road, Near Poonam Nagar, Andheri East, Mumbai - 400 093 Email: ip.maninfraprojects@gmail.com
11.	Last date for submission of claims	09.04.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Homebuyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Rajendra Ramnarain Agrawal (IBBI/IPA-001/IP-P01209/2018-2019/11923) 2. Debi Sarangi (IBBI/IBA-002/IP-N00158/2017-2018/10405) 3. Hasti Mal Kachhara (IBBI/IPA-002/IP-N00342/2017-2018/10992)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) Relevant forms available at http://ibbi.gov.in/downloadform.html and (ii) Details of authorized representatives available via email at ip.maninfraprojects@gmail.com Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Man Infraprojects Limited** on 22.03.2024 (Order received on 26.03.2024).

The creditors of **Man Infraprojects Limited**, are hereby called upon to submit their claims with proof on or before **09.04.2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the homebuyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Manoj Agarwal

Manoj Kumar Agarwal
Interim Resolution Professional
Man Infraprojects Limited (Under CIRP)
IBBI Registration No: IBBI/PA-001/IP-P00714/2017-2018/11222
AFA Details: AA1/11222/02/221124/106391 Valid till 22.11.2024

Place: Mumbai
Date: 28.03.2024